NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.11.2017 AT 10.30 AM

TRANSFER PETITIO	N NO.	
COMPANY PETITIO	N/APPLICATION NO.	CA No.183/2017 In CP(IB)No.12/10/HDB/2017
NAME OF THE COM	PANY	VNR Infrastructure Limited
NAME OF THE APPL	ICANT/PETITIONER	VNR Infrastructure Limited
NAME OF THE RESP	ONDENT(S)	
UNDER SECTION		10 of IBC

Counsel for Applicant/Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
JVL · Bharati	counsel for liquidadion	0025812899	Capathi
C. Shilpa.	liguidation	9985183500	Ship
	F		

Counsel for Respondent(s):

Heard Ms. JVL Bharati and Ms C.Shilpa, Learned Counsels for the Applicant/Liquidator.

CA is disposed of by separate orders. The Learned Counsel for the Liquidator also undertakes to submit details of professionals appointed with their background, criteria followed , within two days. Post the case on 16.11.2017.

Member (T) Bm

Member (J)